

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-217
Appeal No- 370/252/ND/2020

IN THE MATTER OF:

SRI GANESH PLATES AND GLASSES PVT LTD

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 03.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant


For the Respondent

: Navdeep Jain & Nalin Bhardwaj, Advocates For the Appellant

: Kunal Sharma, Sr. Standing Counsel and Zehra Khan, Jr Standing Counsel for the Income Tax Department

ORDER

Arguments heard. Reserved for orders.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)